

Classes (OBCs) has been provided

- (ix) The beneficiary should have been a permanent resident of the urban area for 3 years

(c) and (d) Reserve Bank of India (RBI) have issued instructions to Indian Scheduled Commercial Banks (excluding Regional Rural Banks) on September 28, 1993 for implementation of PMRY. The banks also extend the need based credit to the small scale industries under the existing guidelines of RBI for advances to priority sector.

[English]

Restructuring in STC

1605 PROF PREM DHUMAL Will the Minister of COMMERCE be pleased to state

(a) whether the Government are restructuring the working of State Trading Corporation and

(b) if so, the present stage of the proposal?

THE MINISTER OF COMMERCE (SHRI PRANAB MUKHERJEE) (a) and (b) Consequent upon the decanalisation of the import and export of a number of items hitherto canalised through STC, Government have been reviewing the need to re-orient and re-structure it in a manner consistent with a liberalised economy and a competitive environment.

[Translation]

Development of Civil Aviation in Gujarat

1606 SHRI DILEEP BHAI SANGHANI Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state

(a) the target fixed for the development and construction in the field of Civil Aviation in Gujarat during the Eighth Five Year Plan, and

(b) the total amount allocated for the purpose?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI GHULAM NABI AZAD) (a) and (b) The National Airports Authority have allocated Rs 40.57 crores in the Eighth Five Year Plan for upgradation and modernisation of airports in Gujarat.

[English]

Handloom Development Centres

1607 SHRI SARAT PATTANAYAK SHRIMATI DIPIKA H TOPIWALA

Will the Minister of TEXTILES be pleased to state

(a) whether the Union Government have approved the locations of Handloom Development Centres to be set up during the 1993-94 and 1994-95;

(b) if so, the details thereof, State-wise; and

(c) the present stage of the scheme?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI G. VENKATSWAMY): (a) Locations of Handloom Development Centres for 1993-94 have been approved.

(b) State-wise details is given in the attached *Statement*,

(c) A sum of Rs. 198.00 lakhs has so far been released for the implementation of Scheme during the current financial year.

STATEMENT

Approved Locations of Handloom Development Centres/Quality Dyeing units to be set up during 1993-94

Sl. No.	Name of the State	Setting up of	
		HDCs	QDUs
1	2	3	4
1.	Andhra Pradesh	100	38
2.	Assam	39	10
3.	Karnataka	16	5
4.	Kerala	8	-
5.	Maharashtra	1	-
6.	Manipur	1	-
7.	Orissa	38	38
8.	Uttar Pradesh	3	3
9.	West Bengal	22	10
Total		228	104

Interest rate on Provident Fund

1608. PROF. SAVITHRI LAKSHMANAN: Will the Minister of LABOUR be pleased to state:

(a) whether the Government propose to enhance the interest rate on deposits in Employees Provident Fund from the existing 12% to 13% per annum;